

From,

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To,

All the Principal District & Sessions Judges of the State of Jharkhand including the Principal Judicial Commissioner, Ranchi

Sub: Regarding Training Videos on Youtube

Sir,

This is with reference to the subject mentioned above subsequent to the letter dated 30th May 2017 received from Shri Madan B.Lokur Hon'ble Judge Supreme Court of India and His Lordship has directed that a set of training videos has been released on Youtube. The details of these videos are as follows:

1. eCourts website and NJDG public portal (Videos for litigants and lawyers)(Search by "ecourts NJDG").
2. CIS training videos for Judicial Officers (Search by "Case Information System").
3. NJDG management user videos for facilitating remote administration.
<http://10.153.13.56/index.php> (This is available only on NICnet for access by the concerned judge only and is not open for public).

It is requested to provide adequate publicity to these set of videos among the Judicial Officers, lawyers and litigants. Further it is also requested to publish a notice regarding the above information on the website of the District Court.

This is for your information and needful.



Sanjeev Kumar Das

Central Project Coordinator (I/c)